

ADDRESS TO THE LEGISLATIVE ASSEMBLY KERALA

3RD JANUARY, 2014

BY
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GOVERNOR OF KERALA

Honourable Speaker, Honourable Members,

- 1. I warmly welcome all of you to the tenth session of the Thirteenth Kerala Legislative Assembly and its first session in 2014.
- 2. My Government is proud of its accomplishments over the last thirty months. It is delivering commendably on the promises that were made to the people of Kerala when my Government took office. My Government has persevered hard for the social and economic development of our State. Most of the key projects whether in the industrial, agricultural, health, education, infrastructure or information technology sectors, that had gone into dormancy have been revived and put on a fast track.
- 3. Alongside, Government has emphasized its commitment to the poor and the marginalized in an unprecedented manner. The outlay on welfare schemes run by Government under its Departments has increased threefold over the last thirty months of this Government. Today, the welfare schemes delivered by the Social Justice, Health and other Departments along with our Local Self Governments form the bulwark of a social defence mechanism for the common man, truly unique to Kerala. The Karunya Benevolent Fund has been widely acclaimed as a unique model in mobilizing funds for humanitarian purposes and has brought succour to 25000 patients, with Rs.250 cr. disbursed

to them. The 'Jana Sambarka Paripadi' (Chief Minister's Mass Contact Programme) has come in for commendation from the United Nations. This programme focuses on goals beyond distribution of financial assistance and has been able to effectively resolve several administrative hurdles and simplify procedures.

- 4. My Government has a grand vision for our State based on underlying principles of equity and inclusiveness. Let me assure you that my Government is committed to work unflinchingly towards realizing this. My Government shall meet the expectations placed on it by our people with a performance that is consistent, focused and marked by hard work and dedication. No doubt, this single-minded perseverance will yield rich dividends in time. It is encouraging that there are recent reports, which indicate that the efforts put in by my Government are bearing fruits and Kerala is poised to emerge as the leader in the country in almost all aspects of socio-economic development.
- 5. I am happy to inform this august House that consistent with the development ambitions of our State, the size of the XII Five Year Plan has been pegged at Rs.1.02 lakh crore. This is more than 150% of the previous Five Year Plan. The State Planning Board has prepared the first draft of the PERSPECTIVE PLAN 2030. This plan aims at taking Kerala to the same level as the more advanced Nordic countries by 2040, based on a planned growth rate of 7.5%.
- 6. A primary focus of my Government in plan expenditure will be on the quality of the expenditure. A new software 'PLAN SPACE' has been commissioned to monitor both financial and physical progress of implementation.

My Government shall ensure that all sections of our society and all regions of the State get the benefit of the development that the State is witnessing now. My Government will design special packages in the Annual Plans for addressing development issues of Wayanad and Kasaragod Districts and the coastal and hill areas. A High Powered Committee will be constituted to identify problems of the most backward areas and to address them specifically. The State has received an Award of Excellence from the Government of India in October 2013 for its efforts in implementing the Results Framework Document.

- 7. My Government considers that infrastructure development is very crucial for attracting industrial investments. KINFRA will forge ahead with the establishment of Industrial Development Zones at Thiruvananthapuram, Kochi, Kozhikode and Kannur. To encourage the manufacturing of specific high priority electronic products, two Electronic Manufacturing Clusters will be established at Kochi with the assistance of Government of India.
- 8. My Government is pleased to inform this august House that the introduction of e-procurement and e-payment in PSUs along with Government Departments has ensured greater transparency and accountability. Last year, PSUs under Industries Department paid Rs. 34 cr. as dividend. More professionals will be inducted into PSUs for improving managerial efficiency.
- 9. Micro, Small and Medium Enterprises (MSMEs) have created an accelerated growth in industrial investment and in employment creation. Benefits will be extended to MSMEs in tune with the Public Procurement Policy of Government of

India for MSMEs. More multistoried industrial estates will be constructed for MSMEs. A Business to Business Meet will be held at Kochi during 2014 for showcasing and improving the marketability of this sector.

- 10. In the traditional sector, Government intends to introduce innovative strategies to brand products from this sector. Availability of funds and raw materials will be ensured for providing more working days to the employees of cashew, handloom, bamboo and handicraft sectors. My Government has made concerted efforts to encourage the coir industry through the husk procurement scheme, revival/setting up of defibering units among others. Agencies like Coconut Development Board and Agriculture Department will assist for increasing husk collection and maximizing availability of coconut fibre.
- 11. Akshaya centres are the pride of Kerala IT. My Government has succeeded in bringing public services to the doorsteps of the citizen through 2000 Akshaya centres. e-District project has been rolled out in all 14 districts and 52 lakh digitally signed certificates have been disbursed through these centres. Through the Service Plus software, more than 500 services will be brought under the e-Governance umbrella. This year, Akshaya centres will be providing services in the niche areas of kiosk banking, micro ATMs and retail insurance. Our State leads the country in Aadhaar enrolment. 98% of the people in the State have been enrolled on the Aadhaar platform. All beneficiary payments will be paid directly to their Aadhaar linked bank accounts.

- 12. The State Data Centre will be cloud enabled. To realize the 'Digital Kerala' goal, National Optical Fiber Network will be implemented giving optical connectivity to all Panchayats. Video conferencing will be used in offices at the taluk level to reduce time delays. E-Office is being implemented in the Secretariat and will be extended to all Directorates and Collectorates next year. My Government will showcase the best of Kerala IT initiatives in the National e-Governance Conference that will be held at Kochi in January 2014.
- young entrepreneurs with innovative ideas for setting up new enterprises under Entrepreneur Support Scheme. September 12th will be celebrated as Entrepreneurship Day in the State every year. The Startup Village, launched in 2012 at Kochi as India's first public private partnership model, the Technology Business Incubator, will help incubate thousand startups over the next 10 years. Kerala Technology Innovation Zone will be established at KINFRA Hi TECH Park, Kalamassery under the Technopark TBI.
- 14. I am happy to inform this august House that the Smart City project has gained momentum and the master plan of construction of approximately 14 million square feet has been approved. The first block of 6.5 lakh square feet, expected to be ready by March 2015 will provide 12,000 jobs. To bridge the gap for high quality infrastructure, my Government has introduced a new scheme to encourage Private IT and High Tech Parks, as self contained walk-to-work townships.

- 15. My Government has built its strategy in agriculture around the focused implementation of various schemes for Rice, Coconut and Vegetable Development, Soil and Crop Health Management, Agricultural Extension and Technology support. We are beginning to see the resultant benefits in increased production and productivity of food crops.
- 16. Vegetable Development Programmes will be given greater thrust. My Government will progressively usher in a new approach of crop health management based on building sustainable eco-systems and good plant protection practices. Plant Health Clinics will be established in selected Krishibhavans.
- The State Horticulture Mission dedicated to the holistic development of the horticulture sector is implementing the National Horticulture Mission Programme. Hi-Tech Farming Scheme launched by my Government has evoked keen interest particularly among the younger farmers and Non Resident Keralites. 14 High Tech Villages are being set up on an experimental basis. My Government intends to establish a Technology Centre with the assistance of the Netherlands Government. To encourage Hi-Tech Agriculture, subsidy and interest subventions on term loans will be made available. Financial assistance will be extended for cultivation in Poly houses. Farmers adopting Hi-Tech practices will be organized into Farmer Producer Organizations to compete in the global market. Open precision farming will be encouraged in banana and vegetables cultivation. Special thrust will be given to the cultivation of 'safe to eat' cool season vegetables in Vattavada and Kanthalloor, the tropical fruit Litchi in Wayanad, Strawberry in Idukki and the Dutch Rose in Munnar.

The Mission will set up nutrigardens in the Attappady Tribal Area, to tackle the prevalent problem of malnutrition in the area. The improved ATMA Plus model of agricultural extension will be adopted. Organic farming will be encouraged in Kasaragod, Idukki and Wayanad to gradually transform Kerala into an organic State.

- 18. Next year, 28 new Soil and Water Conservation projects will be taken up with NABARD assistance for developing 23,023 hectares of land. The Soil Museum, a Reference Centre on soils of Kerala will be dedicated to the people of the State. Eco-restoration project for developing 78 vulnerable tribal habitats will be completed.
- 19. Developing self sufficiency and bringing veterinary services to the farmers' door steps will be the main focus areas in the Animal Husbandry sector. To augment meat production, 1000 units with 5-10 male calves fattening units will be established in the State. A new poultry farm and hatchery unit are being proposed at Edavanna in Malappuram District. Two multi-speciality Mobile Veterinary Clinics that can reach the farmer's doorsteps will be established. My Government proposes to establish Livestock Management Training Centres in Kasaragod and Wayanad and an Animal Science Museum at Malampuzha.
- 20. My Government realizes the immense promise that the dairy sector holds for the State. A model e-market will be established for trading quality milch animals by farmers directly. Sophisticated milk testing labs will be set up at all the major check posts to ensure quality of milk brought into the State. My Government will institute the Dr. Varghese Kurian Memorial Award in his honour for recognizing the best APCOS and Non-APCOS Co-operative in the State.

- 21. My Government has consistently persevered to develop the fisheries sector and help fishermen and women employed in this sector. The Fisheries Department will implement a comprehensive housing scheme for traditional fishermen who neither possess land nor house. Multispecies hatcheries will be established to propagate the production of endangered indigenous fish species of Kerala. The State will move forward to achieving self-sufficiency in fish seed production.
- 22. My Government is very happy to place on record that one lakh eighteen thousand houses could be completed and thirty four thousand houses are under construction, under the EMS Housing Scheme. About seven thousand houses have been renovated under the Laksham Veedu Renovation Scheme. The Grama Yathra undertaken by the Minister for Panchayats has given a much needed impetus to the functioning of the Grama Sabhas. My Government has been able to strengthen the Panchayats by creating over 1800 posts by far the most significant manpower addition in the Panchayats.
- 23. Kudumbashree continues its march forward as one of the most acclaimed Self Help Group movements in the world. It has launched an interest subvention scheme, converging Central and State schemes, under which the beneficiaries will get loan @4%. Kudumbasree has launched the Central Aaajevika Scheme under which thousands of jobless rural youths will be able to upgrade their skills.
- 24. My Government proposes to take up an empowerment programme for the Panchayats that are financially the weakest to enable them to design and implement remunerative schemes and help them achieve

financial self-sufficiency. My Government proposes to conduct an international meet on Local Governance in 2014 to bring together diverse streams of thinking and experience and facilitate adoption of best practices for the next wave of learning and adaptation in LSGs.

- 25. My Government has been effectively utilizing the Mahatma Gandhi National Rural Employment Guarantee Scheme to provide employment to our rural households. In 2013-2014, Government expects to generate 875.57 lakh person days for 17.47 lakh rural households in the State. The emphasis will be on creation of durable community assets. Timely payment of wages to the workers will be ensured through the Electronic Muster and Measurement System. Under PMGSY, 772 out of the 1335 roads sanctioned having a length of 1702 Km were completed. Considering the urgency to address development issues of the tribal community at Attappady, top priority is given for the early completion of the Attappady Package.
- 26. My Government proposes to construct 60,000 houses under Indira Aavaz Yojana. Rs. 50,000 per house will be provided by Government and the balance will be shared by the three tier Panchayats. As part of sustainable income generation for self help groups at least two micro-enterprises in each Grama Panchayat will be supported and each Grama Panchayat will be provided Rs. 2,00,000 each as financial assistance for group economic activity.
- 27. The Sewage Treatment Plant at Thiruvananthapuram has been commissioned. Under Jawaharlal Nehru Urban Renewal Mission, 400 buses allotted will be operated in different Municipal Areas. A new scheme for multi level

parking systems in urban areas will be drawn up to mitigate parking problems. The thrust will be on starting new sewerage network which do not have any and complete ongoing works. The water supply and solid waste management projects sanctioned by the Ministry of Urban Development in 22 Municipalities will be expedited. Kerala Urban and Rural Development Finance Corporation has financed more than 815 schemes this year. The second phase of the preparation of Master Plans for all the urban areas of the State will be completed — a step that will significantly help the planned and orderly development of our urban areas. Local Development Plans and Integrated District Development Plans will be prepared for all districts in a phased manner.

- 28. My Government proposes to implement comprehensive urban projects throughout the State in PPP mode. An Investor's Meet 'Partner Kerala' will be organized to generate substantial investments in urban projects. My Government has established the "Clean Kerala Company Ltd." as a service provider for operating community based decentralized garbage collection and waste management across all high rise apartments, office buildings and gated private residential communities. My Government aims to extend housing to all urban poor in slum areas.
- 29. My Government believes that through concerted action the State can find a lasting solution to the housing shortage estimated at 12 lakh houses. Schemes like the Saphalyam, Grihasree, Sowbhagya, Anugraha and Innovative Housing Schemes will be strengthened. The Kerala State Housing Development Finance Corporation will be used to

mobilize funds for the housing sector. The construction of the first phase of the Laurie Baker International School of Habitat Studies will commence shortly. My Government is in the process of amending the Kerala Building (Lease and Rent Control) Act. A State Housing Risk Fund will be set up to mitigate credit risks in advancing loans for housing for low income sections

- 30. My Government will take up the development of undeveloped Scheduled Caste colonies during 2014-15. There will be a special drive for completing incomplete houses taken up under various departmental initiatives. Thrust will be given for providing land for landless and house for houseless. Fifty colonies will be adopted additionally under the Self Sufficient Colony Scheme. There will be a special drive to facilitate students to successfully complete professional degree courses. A Sports College will be started for giving special training for students belonging to SC community who are outstanding in the field of sports.
- 31. The Scheduled Tribes Development Department is in the vanguard of implementing welfare and development programmes for the ST community in the State. My Government intends to avail of a loan of Rs. 100 cr. for improving road connectivity to tribal colonies in the State. This year a one-time assistance package for senior citizens and bedridden persons in the community will be implemented. A pilot project of deploying groups of trained Women Social Workers to assist in de-addiction campaign will be launched.

- 32. A program to provide specialized care to 36 ST Communities taking into account variations across communities and geographic locations will be implemented. 1000 new 'Ooruvikasana Samithi' (OVS) will be constituted as Residents Associations. My Government proposes to supplement the existing housing programmes by providing 5000 houses through a loan of Rs.195 cr. from HUDCO. A Debt Relief Scheme will be formulated for assisting tribal families and 100% ST Kudumbashree Units.
- 33. My Government gives considerable importance to the welfare of minorities. The establishment of the Kerala State Minority Development Finance Corporation, the Kerala State Commission for Minorities and six new Coaching Centres for youth from minority communities are some of the key achievements in the year. The Kerala Institute of Minority Studies will be set up at Malappuram in collaboration with the Kerala State Waqf Board.
- 34. My Government intends to introduce a special assistance scheme for students from backward class communities studying in national institutions like IIT, NIT, AIIMS, IIMs. Under the scheme 'IT for masses', 1000 women will be provided training. The Department for Backward Classes is in its infancy and will be further strengthened this year to take up the challenges of developing the backward classes.
- 35. My Government is proposing a new legislation for the registration of migrant workers and providing UID cards with all details. As part of modernizing the Insurance and Medical Services Department an ESI Stores and Inventory Management System will be implemented. My Government

proposes to establish the first Safety Institute in the State under the Factories and Boilers Department. The Industrial Hygiene Laboratory will be upgraded to the level of a national laboratory. The Industrial Training Department has ambitious plans to take up new Skill Development Initiatives, establish new ITIs in linguistic minority areas and launch a Career Development Mission for the trainees to effectively leverage the State's potential in the emerging knowledge economy. New trades will be introduced in ITIs based on job opportunities and market demand.

- 36. The Kerala Academy of Skill Excellence has made progress in setting up skill-specific training and placement centres. A core group of trainers will be created, tapping into the skill base of Gulf returnees. My Government will work with the Ministries of External Affairs and Overseas Affairs for protecting the interests of emigrants who take up low-end jobs in the unorganised sector and ensure that they are not exploited by unscrupulous middlemen.
- 37. My Government is happy to inform this House that it has launched "Arogyakiranam" a programme aimed to benefit individuals less than 18 years of age with free treatment in government hospitals. This is an innovative and improved version of the Rastriya Bala Swasthiya Karyakram of the Government of India offering free treatment for all medical conditions. Yet another first to its credit, my Government has launched the distribution of over 800 free generic drugs to reduce the burden of healthcare expenditure of the poor. The Janani Shishu Suraksha Karyakram scheme for free treatment for pregnant women and newborn up to 1 year was introduced in the State.

- My Government has launched an innovative project 38. to screen all newborns for a range of deficiencies in all major Government hospitals. De-addiction centers, anti-tobacco activities and tobacco cessation clinics have been introduced. 27 new dialysis units have been set up in General and District Hospitals. Three versatile projects Jeevani for managing Type-2 diabetes, Drishti for treating Myopia in school children and Punarnava for management of Cardio Vascular Accident complications have also been started. Government intends to start Reproductive Medicine Departments for implementing Assisted Reproductive Treatment in all the Government Medical Colleges of the State. This year Regional Spinal Injury Units will be set up in all Medical Colleges to ensure immediate and effective care of spinal injuries.
- 39. My Government has initiated steps to start Medical Colleges in 8 out of the 9 Districts which do not have any - yet another stellar achievement to its credit in the field of health education in the State. Given the need to combat the high rate of growth of cancer in the State, the Surgical Oncology, Radiotherapy and Radiation Physics Departments of all Government Medical Colleges of the State will be merged and upgraded into mini RCCs for extending tertiary cancer care to the whole population of the State. My Government proposes to establish dialysis units in all Taluk Hospitals with at least 10 beds for a dialysis unit to effectively cater to the increasing number of patients with renal problems. An All India Institute of Homeopathy in the State will be started by upgrading the Government Homeopathy College in Thiruvananthapuram. My Government will endeavour to bring out a comprehensive Public Health Policy.

- 40. My Government legitimately prides itself in the concern and commitment that it has shown to the poor and the downtrodden. The Social Justice Department has been a torchbearer for these programmes and is indeed the most visible face of this caring and compassion. My Government is in the process of restructuring the Integrated Child Development Services. An ICDS mission will be set up with a view to resolving programme gaps and operational issues in the implementation of ICDS. Anganwadis will be repositioned as vibrant early childhood care and education centres with adequate infrastructure and human resources. The construction of all Model Anganwadies will be completed in the coming year.
- 41. Given the several instances of child malnutrition reported from Attappadi, my Government proposes to implement an Accelerated Nutrition Programme in Attappadi where nutrition needs of the child and mother through the first 1000 days of the child will be met.
- 42. My Government proposes to launch the "We Care" initiative for mobilizing funds for its major social security initiatives. Firms will be empanelled under the project "We Care" and will be entrusted with the responsibility of formulating, designing and implementing various fund raising strategies. Yet another major initiative that will be taken up in the coming year will be to develop a corps of Voluntary Care Workers to take care of beneficiaries under various welfare schemes. The Kerala State Women Development Corporation will open information and assistance centres and help desks in different parts of the State.

- My Government has launched the Special Initiative for Disabilities. Under this scheme, hospitals will be supplied sophisticated equipment for early detection of disabilities. The Social Justice and Health Departments will join hands to set up an Early Detection Centre for disabilities in every District. Through the Cochlear Implantation Programme, which has become a model for the country, 200 more hearing impaired children will be assisted. My Government has announced an NGO policy under which, the State will collaborate with accredited NGOs to run homes in all Districts for the aged, disabled, orphans and the mentally ill. The Bill for converting the National Institute of Speech and Hearing, Thiruvananthapuram into a University will be moved in this august House soon. The Kerala State Handicapped Persons Welfare Corporation will take up the distribution of motor scooters for the differently abled as one of its main focus areas.
- 44. My Government will continue to place emphasis on school education in the State. Added thrust will be given to teaching communicative English in schools and imparting life skill education for students to better equip them to take on the challenges that lie ahead of them. Special emphasis will be given to the teaching of children with special needs. A "Talent hunt" will be initiated in schools to identify children talented in schools at the lower primary stage itself and groom them as champions. The IT@School Project will be extended to Higher Secondary Schools with special emphasis on skill upgradation and ICT enabled education. State-of-the-art kitchens will be established in 1000 Government schools. My Government will take up the infrastructure development of 270 Government Higher Secondary Schools. Self-defence training

for girls will be introduced in 38 Government Higher Secondary Schools. At the primary education level, teacher training, training for resource teachers, capacity building of SSA personnel will be given focus. UP Schools with 100 students and LP Schools with 150 students will be provided with a Head Teacher. In the academic year 2014-15, the revised curriculum and textbooks will be implemented for selected classes and thereafter, the curriculum and textbooks of other classes will also be revised over two years. The revised curriculum for Pre-primary classes will be introduced. SIEMAT will provide all necessary technical support for the school education system.

- 45. The Kerala State Literacy Mission Authority is planning to conduct 'NAVA JYOTHI' a Non Formal Special Education Programme for Attappady Tribal Area, AKSHARA LAKSHAM the second phase of the Literacy Programme and ATHULYAM the second phase of the Total Primary Education Programme. The Authority will offer a Higher Secondary Equivalency Programme.
- 46. The Public Entrance Examinations Coaching Scheme (PEECS) classes that are being telecast through VICTERS channel to enable all our Higher Secondary Students to get fair and equal opportunity in entrance examinations has been very successful and 1.82 lakh students have registered in the portal.
- 47. My Government is determined to ensure that our students should be provided with all necessary facilities for their higher education. We are committed to increasing the Gross Enrolment Ratio by 5% points during this plan period. This year has been a path breaking year for higher education in

the State. My Government has announced its historic and bold policy of starting a Government College in every Assembly Constituency that does not have either a Government or an Aided College.

- 48. My Government believes that educational autonomy is critical to broad basing quality higher education. To this end, it has carefully promulgated an Ordinance to amend the University Acts in line with the proposal of the Dr. Madhava Menon Committee on Autonomy. As a measure to improve academic quality, three-year Honours Degree Programme has been started in three Government Colleges in the Kerala, Calicut and Kannur Universities. The programme Fostering Linkages with Academic Innovation and Research (FLAIR) has been well received by the young teachers of our State and will be extended further to Aided Colleges also.
 - 49. The Kerala State Higher Education Council focuses on its diverse initiatives for educational reform. My Government is in the process of setting up a State Assessment and Accreditation Council. The Council is convening an International Meet on Transnational Education in January 2014 to draw up plans for international co-operation. The prestigious e-Governance project for Universities and the Collegiate and Technical Education Departments will be commissioned in 2015.
 - 50. The New Heritage Model Reference Block in the State Central Library will be completed in the coming year. The planetarium of the Kerala State Science and Technology Museum will be modernized at a cost of Rs. 12 cr. The Kerala Science City at Kottayam will be inaugurated shortly.

The Regional Science Centre, Chalakkudy will be opened to public this year. The Kerala State Civil Service Academy has carned a commendable reputation as a training institution of choice for the civil services examinations. Two more sub-centres in Palakkad and Kozhikode will be made operational soon.

- 51. Additional Skill Acquisition Programme (ASAP) the signature skill project of my Government is being extended to 450 Higher Secondary Schools and Colleges in the State. Under ASAP, my Government has been able to enter into partnerships with twenty four industry partners. My Government has submitted a proposal for availing a loan for the programme from Asian Development Bank.140 Community Skill Parks one in each Assembly constituency will be established under the project. These parks will be designed to function as 24x7 centres where students from any institution can enrol in skill courses. My Government intends to submit a proposal to the Centre for setting up a National Skills University in the State.
- 52. My Government has approved the setting up of the LBS Integrated Institute of Science and Technology in Malappuram based on the broad recommendations of the Justice Sachar Commission Report. My Government proposes to commence the construction of the Thiruvananthapuram Engineering Science and Technology Research Park in 2014. The first phase of the National Vocational Education Qualification Framework (NVEQF) in Technical High Schools and Polytechnics has been approved. My Government has signed MoU with M/s Mercedes Benz India to start an advanced Diploma in Automotive Mechatronics in

Government Engineering College, Barton Hill. My Government has entered into an MoU with M/s Bosch Rexroth to set up a Centre of Excellence in Automation Technologies in College of Engineering, Thiruvananthapuram and a Centre of Competence in Automation Technologies in Government Polytechnic College, Kalamassery.

- 53. A two year Masters Programme will be offered in Translational Engineering in Government Engineering College, Barton Hill, in collaboration with the Columbia University and the University of Montreal, Canada. Government of India have approved the proposal for setting up new community colleges linked to five pairs of Government Polytechnics and Arts and Science Colleges at Attingal, Kottayam, Perinthalmanna, Thrissur and Shoranur.
- 54. My Government proposes to conduct the Computer Application Eligibility Test (CAET), an online test to examine the basic Computer Skills needed for an applicant to apply for employment in Government.
- 55. The K R Narayanan Institute of Visual Arts and Science at Kottayam will be inaugurated and classes shall commence in the next academic year. The Kerala State Council of Science, Technology and Environment has started State-wide activities for capacity building in basic sciences in our educational institutions. The Institute of Basic Sciences named in memory of the great Indian mathematical genius, Srinivasa Ramanujan was formally inaugurated by the Israeli Nobel Laureate Prof. Ada Yonath. An Institute of Centre-State Technology Partnership has been started in partnership with the Department of Science and Technology, Government of

- India. My Government will establish a new Centre for Assistive Technologies in collaboration with the National Institute of Technology, Kozhikode exclusively for the blind, hearing-impaired and other physically challenged persons.
- 56. My Government has focused on consolidation, protection and rehabilitation of forests, protection of fragile eco-systems and participatory habitat management as the central hub of its forest policy. 700 posts of Tribal Watchers have been created in the Forest Department. 100 check dams will be constructed for ensuring water availability within forests. New eco-tourism projects at Konni and Shendurney will be implemented.
- 57. Tribals will be weaned away from their total dependency on forests through training for skill development in diverse areas. Youth from Scheduled Tribes communities living in the forests will be trained and engaged as tourism guides in eco-tourism centres. Though financial assistance from Central Government is now received only for Protected Areas, my Government intends to take up specific activities for protection and management of wildlife outside Protected Areas also. Twenty out of the existing 113 forest stations will be developed into Model Forest Stations and ten new forest stations will be formed. To reduce man-animal conflict, a participatory approach will be adopted for power charged fencing by providing subsidy to the owners of agricultural lands on the fringe of forests.
- 58. My Government is acutely conscious of the fact that developmental aspirations of a State cannot be realized without adequate availability of power. The unfortunate fact

remains that there has been no substantial addition to our generation capacity for the past few years. With the LNG terminal at Kochi now a reality, prospects of power generation using natural gas has brightened. My Government proposes to set up a 400 MW gas-based power plant adjacent to the existing thermal plant at Brahmapuram using natural gas. Steps have been initiated to set up a 500 MW power plant jointly with KSEB and INKEL, utilizing the Pet Coke from the Expansion Project of the Cochin Refinery.

- 59. My Government realizes the importance of tapping renewable energy potential of the State. KSEB plans to add 178 MW in hydel capacity through the completion of 13 ongoing projects. It is proposed to install 1 MW grid connected solar power plant in the land available at the 220kV sub-station, Palakkad and a 1.4 MW grid connected solar power plant on the roof-top space available in buildings of KSEB. Every effort will be made to tap wind energy potential at Ramakkalmedu and Attapady without any adverse impact on tribals and ensuring benefits to them.
- 60. On the transmission side, it is proposed to construct one 220 kV sub-station, six 110 kV sub-stations and twelve 33 kV sub-stations. The focus on the distribution side will be on improving service quality. The capacity addition plan for the year 2014-15 includes 3000 km of 11 kV line, 4560 km LT line, 4000 distribution transformers, 4500 km of single phase to three phase conversion and 5700 km of re-conductoring works. Demand Side Management activities in mitigating the demand supply gap and improving the energy conservation awareness will be taken with increased vigor. KSEB proposes to start the second stage of 'Labhaprabha' for giving rewards for energy saving to the consumers.

- 61. The Kerala State Power and Infrastructure Finance Corporation Limited has been given the mandate to provide finance to the institutions in the State that are engaged in supplying/manufacturing of power related equipment/accessories and for the installation of power related equipments. To comply with the Central Electricity Authority Regulation, 2006, existing laboratories will be upgraded to National Accreditation Board for Testing and Calibration Laboratories (NABL) standards and new regional laboratories will be set up at Wayanad, Idukki and Alappuzha Districts.
- 62. My Government also proposes to install off-grid Roof Top Solar Power Plants in individual houses and institutions, domestic biogas plants, solar home lighting systems and distribute solar lanterns on a significant scale this year.
- 63. My Government accords prime importance to the timely completion of major infrastructure schemes in the water resources sector. During the coming year, flood embankment schemes for controlling flooding and saltwater intrusion in major rivers, schemes for strengthening and improving the flood embankments and retaining wall for controlling erosion of sides in the bottom depth of rivers will be taken up. Runoff River Mini Reservoirs will be set up in 4 rivers to conserve water for summer seasons. A scheme for maintenance of 209 Lift Irrigation Schemes under Malabar Irrigation Package is also envisaged. This year the Ground Water Department proposes to take up construction of 40 artificial recharge structures for conservation of ground water.

- 64. The Kerala Water Authority will complete 2 major water supply schemes under NABARD, 57 schemes under ARP/NRDWP and 5 schemes under Technology Mission among others. Implementation of a Revenue Information System along with call centres, help desks, any time payment message services, GPRS based palm held machine are part of the plans for making Kerala Water Authority more customer friendly. The Kerala Rural Water Supply and Sanitation Agency proposes to expand Jalanidhi Programmes to 65 panchayats.
- 65. My Government intends to introduce a new Medical and Health Insurance Scheme for police personnel. District Dispute Redressal Forums will be set up in all the districts for amicable resolution of various disputes through mutual consent of all parties. A 200 bedded Multi Speciality Hospital will be set up in Kottayam to cater to specialized medical needs of policemen and their families. A special recruitment drive to appoint 250 Sub Inspectors and 1000 Women Police Constables will be launched to meet the legal stipulations on having Women Police Officers in all police stations. 24x7 High Tech CCTV Surveillance System for better detection and enforcement will be installed in all Municipal Towns/Cities in Kerala in key locations. The widely acclaimed community policing and 'Janamaithri Suraksha' schemes will be extended to 52 more police stations. A Cyber Police Station will be opened in the Info Park premises in Kochi so that quick, efficient and effective response to cyber crime is ensured.

- on account of the reported extremist movements in some parts of the State. A special force to deal with increasing extremist activities in the State will be created. The Student Police Cadets Scheme, that is creating waves of changes in attitudes and perception of our children in schools will be brought under a new Directorate.
- 67. The Prisons Department has mobilized Rs.22 cr. by sale of goods produced by the inmates. Under the scheme, for modernisation of prisons, the construction of New Blocks in District Jails at Kollam and Pathanamthitta will be completed in 2014-15. The Kerala Fire and Rescue Academy will launch new courses in the Academy for various stakeholders including industrial workers, employees of petrol pumps and security employees of multi-storied buildings. My Government proposes an insurance scheme for Fire and Rescue personnel who constantly face high risks of accidents as part of their job.
- 68. 2014 is the Golden jubilee year of Vigilance and Anti-Corruption Bureau and is an occasion for my Government to reaffirm its resolve to offer good governance for all, founded on principles of integrity and transparency. Two more Vigilance Courts will be established for the speedy disposal of trial cases.
- 69. My Government is legitimately proud of its flagship programme the Zero Landless Kerala 2015, which envisages distribution of 3 cents of land to all eligible landless families in the State by the year 2015. The first phase of the programme was inaugurated by Hon'ble Chairperson of

UPA Smt. Sonia Gandhi, on 30th September, 2013 at Thiruvananthapuram where Pattayams for the landless families of six Districts were distributed. Kannur District became the first District in India without landless families. Distribution of Pattayams in eight Districts has been completed.

- 70. Re-survey will be resumed in the State during this year. IT enabled services will be utilized for updation of land records and for redressal of complaints regarding survey and land records. Institute of Land Development and Management will be developed into a National Centre of Excellence. A task force of women volunteers for disaster management will be constituted in all Districts.
- 71. As part of the Service Delivery Improvement Programmes undertaken by the Department, the project for networking all the Sub Registry Offices in the State is in progress. With this, more technology based service deliveries will be possible from the Sub Registry Offices. The goal is to facilitate online mutation after registration of a deed with the involvement of Revenue and Survey Departments. Provision will be made for the registration of a document in any Sub Registry Office in the State.
- 72. My Government accords great priority to the development of Sabarimala. Rs. 65 crores have already been allocated for the implementation of the master plan for this region. An Action Plan will be drawn up for the preservation of the assets of the temples of our State. My Government is developing a master plan for the Guruvayur temple and will implement it in collaboration with the Devaswom Administrative Committee. A committee will be constituted to

study the problems faced by the employees working in the temples particularly those in the Malabar region. My Government will continue its efforts to protect and conserve the invaluable assets of the Sree Padmanabha Swami Temple.

- 73. My Government has assiduously pursued the task of containing the price line on essential commodities through strategic market interventions. 13 essential commodities are being supplied through maveli stores and super markets. 16 stores, 3 medical shops and one new super market were opened this year and 4 stores were converted to supermarkets. As a part of its declared policy of opening maveli stores in all panchayaths, 65 new stores will be opened. Maveli stores with a turnover of over 10 lakhs will be converted to supermarkets. Ten supermarkets will be upgraded to international standards and 10 more mobile maveli stores will be started.
- 74. The passage of the National Food Security Act in October 2013 that ensures food and nutrition security for all people of our country has been no doubt the most commendable historic step in recent times. As a part of Food Security Act, my Government proposes to construct godowns at District/Taluk Head quarters. My Government intends to implement end-to-end computerization of Public Distribution System for the entire State to ensure a transparent, efficient and citizen responsive Public Distribution System based on AADHAAR authentication. Direct transfer of cash subsidy for kerosene will be implemented as part of the end-to-end computerisation of PDS.

- 75. A major initiative that my Government has taken to ensure that all disadvantaged sections in our State gets adequate access to food grains has been to declare the ration cards of all tribal families as falling under BPL category. Registration of farmers for paddy procurement has been fully brought under the online computerized system. A Food Safety Survey will be conducted by the Council for Food Research and Development. As part of its efforts to ensure consumer protection, my Government has initiated action for standardization and discipline in weights and measures for packaged commodities also.
- 76. My Government realises that a well maintained road network of good quality is critical to the economic growth of the State. Performance guarantee for five years will be made mandatory for heavy maintenance works. Sustainable and Planned Effort for Effective Infrastructure Development, Kerala (SPEEID KERALA) has been initiated for constructing flyovers, bridges and roads in selected areas in the State for projects of nearly Rs.10,000 cr.
- 77. Needless to say, it is critical to develop our National Highways which carry 40% of our total vehicular traffic. Work will be started in the coming year on the NH Bypasses at Kollam, Alappuzha, Kozhikode and also on the proposed hill highway. My Government propose to start the widening of Karamana-Kaliyikkavila stretch during this year. The 6 laning works of Mannuthy-Valayar stretch of NH is in progress. Three roads, 42 km in length have already been completed under Sabarimala Heavy Maintenance Scheme. The Kozhikode City Road Improvement Project will commence this year. City Road Improvement Projects will be

taken up in Kottayam, Thrissur, Malappuram, Kannur and Kollam. Under the State Road Improvement Project, 551 km roads will be upgraded to international standards. Construction of 15 Road Over Bridges is in progress. The second phase of Kerala State Transport Project approved by the World Bank has already commenced. My Government has accorded sanction for the Mono Rail Project at Kozhikode and Thiruvananthapuram. New companies - the Pratheeksha Bus Shelters Kerala Ltd and Ashwas Public Amenities Kerala Ltd. have been set up for providing public utilities like toilets, eateries and shopping facilities alongside the roads in our State.

- 78. With nine out of fourteen districts of our State bordering the sea, the immense potential of the maritime sector cannot be overemphasised. I am happy to inform this august House that the Vizhinjam International Deepwater Multipurpose Seaport Project has received environment clearance. Global tender for operating the Seaport was floated within a day of receiving this clearance.
- 79. A systematic process of developing the master plans of 10 non-major ports has been initiated. For the first time in India, an incentive for passenger and freight movement has been announced for the promotion of coastal shipping. The Coastal Shipping Project was flagged off at Kollam Port in November 2013. A new Hydrographic Survey Institute at Ernakulam has been inaugurated.
- 80. My Government will implement several vital projects under the strategic initiative for coastal shipping. Plans have been developed to shift 50% cargo and passengers

in phases by 2030 from road and rail to coastal shipping by developing the Vizhinjam, Kollam, Kodungallur, Beypore and Azhikkal Ports. A marine bypass from Kodungallur to Ernakulum will be created. To ensure peaceful labour relations, a "NIL strike agreement" for five years will be entered into in 10 non-major ports. My Government proposes to establish the "West Coast Maritime University" next year. Thousand boats in the Vembanad and Kochi lakes will be listed in the "safe boat list" on the websites of Tourism and Port Departments. The Kerala Maritime Board will be formed during the course of the year.

My Government has declared Harbour Engineering Department as a service department to Fisheries, Port and Tourism Departments for the construction of all marine The Department has been empanelled by the Government of India as a technical consultant for undertaking consultancy services in other maritime States also. My Government will complete the work of the fishing harbours at Muthalapozhy, Chellanam, Chettuva, Koyilandy, Thalai, Cheruvathoor and Kasaragod, FLC at Munakkakadavu in 2014-15. Investigation studies for the construction of seven new Fishing Harbours are progressing and will be completed during 2014-15. In the coming year, 300 km of coastal roads will be upgraded. Upgradation works supported by the National Fisheries Development Board will be completed during 2014-15. Investigation works for the construction of Fishing Harbour at Pozhiyoor and the second stage development of Neendakara, Thottappally, Puthiyappa and Moplabay will be initiated during 2014-15. A special drive to upgrade fishing harbours to EU standards will be launched.

- 82. My Government has been working systematically to give a major fillip to the Tourism sector which remains among the major contributors to the economic base of the State. The stress will be on improving basic amenities for tourists and exploring new marketing potential. More than 40 new destinations will be developed. Marketing activities will be redefined to leverage on the internationally recognised "Spice Route". New international markets will be tapped into through the "Visa on arrival" facility. Responsible Tourism initiatives will be expanded to more areas. Grand Kerala Shopping Festival will be strengthened by ensuring the participation of more entrepreneurs locally throughout Kerala. The "Waste free Tourist Destination Campaign" will be extended to more areas with support of Local Self Government Institutions as well as institutions willing to work on PPP mode. My Government will initiate a new project to conserve traditional snake boats. As part of the strategy for developing backwater tourism and high range tourism, Green Tourism Circuit at Ilaveezhapoonchira and the Alappuzha backwater tourism project will be implemented.
- 83. My Government intends to acquire necessary land in Muttathara and Pettah villages to complete the expansion of the Thiruvananthapuram International Airport. All required environmental clearances for the Kannur Greenfield Airport have been obtained and a second bank loan of Rs. 310 cr. is being arranged for financing the project. The tender for financing the work has been floated. My Government is hopeful that the first flight to the airport can land in December 2015. Preliminary work for setting up helipads in all the ten

districts that do not have an airport facility will be started. My Government shall complete the expansion of the Calicut Airport and ensure compliance with prescribed technical standards.

- 84. I am happy to inform this House that the prestigious Kochi Metro Rail Project is progressing on track and formal financial closure of the project is expected to be reached very shortly. KMRL has also initiated the setting up of a Unified Metropolitan Transport Authority for upgrading and coordinating different urban transportation modes in Kochi, with a commuter-centric focus. The Kerala State Road Transport Corporation is doing its best to tide over financial difficulties on account of the unprecedented fuel price rise. The accent this year has been on modernization and modernizing of fleets. 10 new high tech Volvo buses for the inter-State sector will be introduced. The landmark commercial complexes at Thiruvananthapuram and Kozhikode will be inaugurated shortly. Construction of 7 shopping complexes in bus stations will be started. For improving fleet efficiency, GPS will be introduced in KSRTC buses. A new bus terminal will be started at Thevara in Kochi city.
- 85. In the Water Transport sector, emphasis will be on providing safe cruising for boat passengers. Well equipped rescue boats will be procured. A new tourist boat service interlinking Alappuzha, Kumarakom and other tourism destinations will be introduced. A dry dock will be constructed at Thevara.

- 86. As part of the key initiatives identified for strengthening enforcement mechanism and improving safety on our roads, the Motor Vehicles Department intends to initiate several steps for capacity building including procuring modern equipment like Radar based systems, Interceptors, Simulators, Vehicle Tracking Systems, Driver Testing Tracks, Computerized Vehicle Testing Stations and Check Post Modernization.
- 87. My Government has set apart funds this year for the development of facilities at the Thrissur, Ernakulam North, Ernakulam South, Kottayam, Kollam and Kozhikode Railway Stations. The alignment of Ankamali-Sabari line has been finalised. For setting up the Rail Coach Factory at Palakkad, 239 acres of land have already been handed over to Railways. My Government proposes to hand over the land for the Wagon Coach Factory at Alappuzha to Railways, free of cost. A Detailed Project Report is under preparation for a suburban Railway project between Thiruvananthapuram-Chengannur-Haripad sector and Railways has been approached for their participation and assistance in implementing this project which will significantly improve mass transport facilities in the State.
- 88. Considering the important role played by the co-operative sector in Kerala, a State Co-operative Policy will be formulated. Providing assistance for starting well equipped Medical laboratories at District/Taluk level, extending interest free loans for installing biogas waste disposal plants, strengthening of SC/ST Societies and strengthening Education/ Health/ Marketing and Processing Societies are some of the major initiatives proposed in the sector.

- 89. I am happy to inform this House that the preparations for the conduct of 35th National Games in 2014 are progressing fast. 25 infrastructural projects are progressing in 7 Districts from Thiruvananthapuram to Kannur. They include Pre-fabricated Games Village of 3 lakh Square feet at Menamkulam, Thiruvananthapuram, a Green Field Stadium at Karvavattom and two Green Field stadia at Thiruvananthapuram and Kozhikode. Under Sports Minister's Infrastructural Leap to Excellence 'SMILE' programme, 101 places have been identified under this project for extending quality modular sports facilities. This project will be expanded and implemented in more places in the coming year. The Rajiv Gandhi Academy for Aviation Technology will start new courses in aviation and other aircraft related maintenance. The Sports and Youth Affairs Department proposes to implement a new scheme for school children called 'Play for Health' to initiate them into sports and games. The Kerala State Sports Council will take up several key infrastructure projects like construction of Centralised Sports Hostel Building at Thiruvalla and a Synthetic track at Kottavam.
- 90. The Kerala State Youth Welfare Board is implementing the State Youth Policy. The Board's new initiatives include the Entrepreneurship Development Programme and Jeevadayini the comprehensive blood donation programme. The Board will launch e-saksharatha a comprehensive e-literacy campaign throughout the State. The Yuva Karma Sena will be revived to develop a select dedicated band of youth volunteers who will be trained in disaster management, first aid and community work. Yuvakarshika clubs will be launched on pilot basis in five

Districts to join hands with the Agriculture Department and agencies like Horticulture Mission and National Medicinal Plants Board.

- 91. My Government will take steps to renovate Museum Galleries in Padmanabhapuram Kottaram, Thakkala, Krishnapuram Kottaram, Kayamkulam and Sakthan Thampuran Museum, Thrissur. Intermediate repositories will be established as per the instruction of the Indian Historical Records Commission to preserve records of local interests. It is proposed to construct an art gallery to accommodate the very rare and unique works of legendary painter Raja Ravi Varma and other famous artists from India and abroad.
- 92. The Parliamentary Affairs Department is an important link between the Legislative Assembly and Government for official business in the Assembly. Special focus will be given to the activities of the Institute of Parliamentary Affairs which serves as a seminal agency in generating new ideas and concepts for the healthy development of parliamentary democracy and for training different stakeholders. The Institute proposes to launch a new light and sound show in the old Assembly Hall for commemorating notable events and characters in our history.
- 93. Protection of the environment is a bounden duty of any Government and my Government is taking a series of measures for this. Steps will be taken to ensure the participation of local communities for protection of Ecologically Sensitive Areas. The Biodiversity Board will be supported for creating a Local Biodiversity Fund for biodiversity conservation.

- 94. The Gadgil Report and the Kasturirangan Report on ecological prescriptions for the Western Ghat region have created misgivings in the minds of people who have settled in these areas. My Government is determined to ensure that the legitimate interests and legal rights of the people who have settled there will be protected.
- 95. To make the legal services in Government more efficient and transparent, my Government shall expeditiously complete its two e-governance projects namely the modernisation of the Law Department and the Court Cases Monitoring Solution for Law Offices. My Government, as part of the State Litigation Policy, proposes to appoint Nodal Law Officers in the remaining six District Collectorates as well. The Kerala State Legal Services Authority continues to provide yeoman service by providing legal education and relief to needy sections. The seventeen mediation centres already started across the State reflects this commitment.
- 96. My Government is committed to the Welfare of Non-Resident Keralites. Major welfare schemes like Santhwana (NORKA Minister's distress relief fund providing financial assistance), Karunya (assistance for bringing back mortal remains of NRKs who die abroad), Swapnasaphalyam (scheme for providing air tickets to NRKs in distress) have been of immense help to NRKs. The NORKA Business Facilitation Centre will be strengthened for providing assistance to NRKs in investments. My Government has drawn up a comprehensive rehabilitation package for Keralites returning consequent to the imposition of Nitaqat Rule in Saudi Arabia. My Government will constitute the Chief Minister's Global Advisory Council of Non-Resident

Keralites on similar lines of Prime Minister's Global Advisory Council to draw upon the experience and knowledge of eminent Keralites in diverse fields across the world.

- 97. The Information and Public Relations Department has successfully widened its role from solely that of a media management service provider to actually integrating such activities fully to channel assistance and relief to people. The new programme 'Navakeralam' for discussing developmental priorities of Government is being telecast through Doordarshan. A watchdog mechanism will be set up to ensure that all cases in 'Sutharya Keralam' are followed through. The Kerala Press Academy will be upgraded into a Centre of Excellence.
- 98. My Government proposes to interconnect the 214 Treasuries in the State to pave the way for Core Banking facilities for providing quality services to the public, especially senior citizens and pensioners. Net banking and Mobile Banking services will be extended to the general public. Treasuries in the State will switch over fully to online mode for the payment of salary. Alongside, more services from the Treasury Savings Bank will be offered for account holders. The Treasuries will facilitate electronic transfer of funds from the Government upto the Sub Treasury Level in the coming year.
- 99. The Commercial Taxes Department is taking steps to work with the Central Board of Direct Taxes and Directorate of Foreign Trade to improve information flow and tax collection efficiency. Several systemic improvements are being implemented in Valayar and other check posts to remove

delays and improve revenue collection. Using RFID technology, vehicles crossing the border check posts will be tracked. Kerala has been selected as a pilot State for rollout of the GST Network.

- 100. The Excise Department has progressively shed its image of being a merely revenue earning Department and has now taken up steps to make people aware of the detrimental effects of drugs and liquor on society. Working alongside with agencies like Kudumbashree, NSS, Student Police Cadets and Residents Associations, the campaign against drugs and alcoholism will be expanded. A new scheme to assist Government and Non-Governmental De-addiction Treatment Centres has been announced. A special Task Force has been created for the Attapady region. In the coming year, the emphasis will be on modernizing the Department, setting up two mobile liquor testing laboratories in Ernakulam and Kozhikode, installing vehicle scanners at check posts. State Excise Academy and Research Centre (SEARC) will be upgraded as a National Level Training Institute.
- 101. My Government has been able to galvanise the Lottery Department into a significant resource generating vehicle. Sales have touched the unprecedented figure of Rs. 2700 cr. during the year 2012-2013. The much lauded Karunya Benevolent Fund Scheme is being broadened to bring private hospitals also under its reach. My Government will spare no efforts in taking stringent action against illegal lotteries from outside the State. The State and District Level Monitoring Committees have been vigilant in this regard.

- 102. The Legal Metrology Department will take up the second phase of the computerization of the Department. Machines for testing gold purity will be procured. LPG Pump Verification Kits for the verification of Auto Gas distribution pumps will be installed to cater to all Districts in Kerala.
- 103. The Printing and Stationery Departments will be modernised. Paper Testing labs will be upgraded to improve efficiency and transparency in procurement of paper.
- 104. This year, Institute of Management in Government has set up the Centre for Land Governance in collaboration with Government of India. The Institute has signed a MOU with United Nations Environment Programmes on training in Sustainable Development. The Institute will work as a resource group for the implementation of the Right to Services Act. Training programmes under the State Training Policy will focus on service delivery aspects of each Department. The Induction training for new recruits will be extended to all Departments and will be made mandatory for declaration of probation.
- 105. My Government gratefully acknowledges the fact that the credit for the success of its programmes, to a great measure, goes to our employees who have rallied behind my Government. A contended workforce is a sine-qua-non for successful implementation of the programmes and priorities of Government. My Government has announced the Pay Commission for the employees of the State Government and bodies under it.

- 106. My Government has always welcomed any constructive criticism on its functioning. At the same time, one cannot but comment on increasing fissiparous tendencies to resort to subterfuge and insinuations for political advantage even on matters where the honourable courts of the land have not seen it appropriate to intervene. My Government has handled all such agitations in the highest democratic traditions, as any elected Government should, even though on many occasions, such agitations have grossly breached the bounds of dignity and order and have even endangered lives and compromised the rights and freedom of people. Expressing dissent is an inalienable right of a human being. But, needless to say, freedom without restraint is a sure recipe for chaos and disaster. It is again well worth remembering that these are difficult times when the fabric of secularism in our country is increasingly being threatened.
- 107. Let us stand united with solidarity and pledge that we shall strive to take Kerala forward in its journey towards social and economic development.

JAI HIND